

Sr. No.	Particular	Quantity	Amount	Total
1.	सोना	5 ग्र	1,32,500=00	
2.	Cash in hand		31,500=00	
3.	Share Reliance	20 @ 10.00	2000=00	164,000=00
	Bank	A/C No.	Amount	
1.	SBI Patna	108339458055	2,41,633=20	
2.	S.B.I. Kahalgaon	11454999536	3,28,723=01	
3.	UCO Bank, Kahalgaon	19400100000001	3,15,249=01	
4.	BOB, Kahalgaon	35320100000385	7,03,652=50	
5.	H.D.F.C. Kahalgaon	50100106815557	16,101=00	
6.	The Bhagalpur Central Co-operative Bank	01334001002065	83,326=00	16,88,684=72
(कोल्ल स्टोरेज के कुल हिस्से का 32.5 %)				
	Bank	FDR No.	Amount	
1.	FDR (UCO Bank)	254945	1,00,000=00	
2.	FDR (UCO Bank, Kahalgaon)	254946	1,00,000=00	
3.	FDR (B.O.B) kahalgaon	022817	10,00,000=00	
4.	FDR (B.O.B) kahalgaon	022818	10,00,000=00	
5.	FDR (B.O.B) kahalgaon	022819	7,00,000=00	29,00,000=00
Total=				47,52,684=72
	कृषि भूमि	कुल भूमि	अनुमानित कीमत	
1.	बनियझा	17 एकड़		
2.	तिलकपुर	05 एकड़		
3.	तिलकपुर	06 एकड़		
4.	हुकमा	03 एकड़		
5.	सोहायल	02 एकड़		
	कुल -	35 एकड़		
पुत्र श्री शुभानंद मुकेश के नाम से कृषि भूमि				
1.	तिलकपुर	06 एकड़		
2.	घुआये	11 एकड़		
	कुल -	17 एकड़		
माता स्व राजेश्वरी देवी के नाम से कृषि भूमि				
1.	भिरनपुर	4 एकड़		
पिता स्व0 श्री कृष्ण प्र0 मंडल जी के नाम से कृषि भूमि				
1.	भिरनपुर	5 एकड़		
आवासीय सम्पत्ति				
1.	2HI-113, Bahadurpur Housing Colony Patna			
2.	पटना में भूखण्ड गृह निर्माण सहयोग, समिति			
3.	कहलगाँव में आवास			
4.	कहलगाँव में मकान			
5.	घुआये में आवास			
	कुल -			
6.	कोल्ल स्टोरेज में मेल एवं मेरी	पत्नी के कुल हिस्से का	32.5%	
7.	1) टोएटा इन्सोवा नं० - 2) टोएटा क्वालिटा नं० - 3) आयशर ट्रैक्टर नं० -	BR -01BF-4100 BR-1S-8180 मॉडल 2001 BR-10H-9154 मॉडल 380		
8.	L.I.C. Policy No- 520988354	(वार्षिक फिस्त) - 43382=00		
	L.T. PAN - AMKPS4443D	2014-15 A.Y. का आयकर विवरण संलग्न।		

21/6/2016

Smt. Meena Singh (wife of Shri Sadanand Singh)				
1.	सोना	25 ग्र	6,62,500=00	
2.	चौदी	25 ग्र	90,000=00	
3.	Cash in hand	-	11,600=00	
4.	S.B.I. Patna	10839210455	1,93,454=95	
		Total =	9,57,554=95	
	(कोल्ड स्टोरेज के कुल हिस्से का 32.5 %)			
	कृषि भूमि	कुल भूमि	अनुमानित कीमत	
1.	हुकमा	9 एकड़	36,00,000.00	

Law.
21/6/2016

FORM ITR-V		INDIAN INCOME TAX RETURN VERIFICATION FORM [Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-5, ITR-7 transmitted electronically without digital signature]. (Please see Rule 12 of the Income-tax Rules, 1962)		Assessment Year 2015 - 16	
PERSONAL INFORMATION AND THE DATE OF ELECTRONIC TRANSMISSION	Name SADANAND SINGH		PAN AMKPS4443D		
	Flat/Door/Block No 2H-413	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-2A	
	Road/Street/Post Office BAHADURPUR HOUSING COLONY	Area/Locality KANKARBAGH		Status Individual	
	Town/City/District PATNA	State BIHAR	Pin 800020	Aadhaar Number	
	Designation of AO (Ward / Circle) PATNA 06(02)		Original or Revised ORIGINAL		
	E-filing Acknowledgement Number 813076670230915		Date(DD-MM-YYYY) 23-09-2015		
COMPUTATION OF INCOME AND TAX THEREON					
1 Gross Total Income		1		1041168	
2 Deductions under Chapter-VI-A		2		53382	
3 Total Income		3		957790	
a Current Year loss, if any		3a		0	
4 Net Tax Payable		4		156907	
5 Interest Payable		5		1499	
6 Total Tax and Interest Payable		6		158406	
7 Taxes Paid		7			
a Advance Tax		7a	0		
b TDS		7b	6933		
c TCS		7c	0		
d Self Assessment Tax		7d	151473		
e Total Taxes Paid (7a+7b+7c+7d)		7e	158406		
8 Tax Payable (6-7e)		8	0		
9 Refund (7e-6)		9	0		
10 Exempt Income		Agriculture	250000	10	250000
		Others	0		
VERIFICATION					
I, SADANAND SINGH son/ daughter of KRISHNA PRASAD MANDA , holding Permanent Account Number AMKPS4443D solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2015-16. I further declare that I am making this return in my capacity as son and I am also competent to make this return and verify it.					
Sign here Sadanand Singh		Date 23-09-2015		Place BIHAR SHARIF	
If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:					
Identification No. of TRP		Name of TRP		Counter Signature of TRP	
For Office Use Only					
Receipt No.		Filed from IP address 117.197.74.227		 AMKPS4443D22813070570230915A2CAG000415A780D94DF77703E18E70B41F8D	
Date					
Send and signature of receiving official					
Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address sachin@rediffmail.com					

Chintu
21-6-2016